

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AGRA BENCH, AGRA**

**BEFORE : SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

ITA No.548/Agr/2024
Assessment Years: 2016-17

Shobhit Garg, C-25, Kamla Nagar, Agra.	Vs.	Income-tax Officer, Ward 2(1)(2).
PAN : ALFPG0330F		
(Appellant)		(Respondent)

Assessee by	None
Department by	Sh. ShailendraSrivastava, Sr. DR

Date of hearing	21.02.2025
Date of pronouncement	21.02.2025

ORDER

Per Satbeer Singh Godara, Judicial Member:

This assessee's appeal for assessment year 2016-17, arises against the Commissioner of Income Tax (Appeals)/National Faceless Appeal Centre [in short, the "CIT(A)/NFAC"], Delhi's DIN and order no. ITBA/NFAC/S/250/2024-25/1069721326(1), dated 11.10.2024, involving proceedings under section 147 r.w.s. 144 of the Income-tax Act, 1961 (hereinafter referred to as 'the Act').

2. Case called twice. None appears at assessee's behest. We, accordingly, proceed ex parte against the assessee.

3. The assessee appears to have filed his application dated 14.02.2025 for withdrawal of the instant appeal, as under:

“In the above reference, appellant had filed an appeal against the CIT(A) Order u/s 250 dt. 17.10.2024 passed by NFAC, Delhi. Later on, appellant preferred to file a declaration under section 91 of the Finance (No. 2) Act, 2024 (15 of 2024) in FORM 1 on 13.12.2024 vide acknowledgement no. 752680740131224 for Vivad se Vishwas Scheme, 2024 (copy attached). In view of that appellant would humbly request for withdrawal of the above referred appeal before the Hon'ble Bench with immediate effect, Thus, it is requested to treat the appeal as withdrawn.”

3. Learned departmental representative submits that he has no objection to the instant withdrawal application per se. Ordered accordingly.

4. This assessee's appeal is dismissed as withdrawn, subject to all just exceptions.

Order pronounced in the open court on 21st February,2025.

Sd/-

**(MANOJ KUMAR AGGARWAL)
ACCOUNTANT MEMBER**

Sd/-

**(SATBEER SINGH GODARA)
JUDICIAL MEMBER**

Dated: 21st Feb., 2025.

*aks/-

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar, ITAT, Agra